GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2433 TO BE ANSWERED ON 03.12.2019

MGNREGS IN UTTAR PRADESH

2433. SHRI SANGAM LAL GUPTA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the funds allocated to Uttar Pradesh by the Government under the Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS) during the last four years and the current year;
- (b) whether the Government proposes to increase the guaranteed wage employment from the present 100 days to 150 days;
- (c) if so, the details thereof;
- (d) whether the Government proposes to link MGNREGS with the agricultural activities such as paddy and wheat production to ensure sustenance of farmers; and
- (e) if so, the details thereof?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a): The Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (Mahatma Gandhi NREGA) is a demand driven wage employment programme. Details of Central fund released to Uttar Pradesh under Mahatma Gandhi NREGS during the last four years and current year 2019-20 (as on 27.11.2019) are given below:

(Rs. in lakh)

Financial Year	2019-20	2018-19	2017-18	2016-17	2015-16
Uttar Pradesh	447164.04	547575.02	369177.65	391584.94	269569.44

(b)&(c): No, Sir. However, an additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas or natural calamity areas in the country on recommendation of the Ministry of Agriculture and Farmers Welfare. On the recommendation of the Ministry of Agriculture and Farmers Welfare, an additional employment of 50 days of wage employment under Mahatma Gandhi NREGA has been provided over and above 100 days per households in the notified drought affected areas of 50 districts in FY 2015-16 and 8 districts in FY 2016-17 of Uttar Pradesh.

- (d): No, Sir.
- (e): Does not arise.